

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 433
CP/111/ND/2021

IN THE MATTER OF:

M/s. Elgin Electronics Pvt. Ltd.	...	Applicant
Versus		
M/s. Tech Connect Services Pvt. Ltd.	...	Respondent

Under Section 213

Order delivered on 04.06.2024

CORAM:

SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Meenu Juneja
For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is adjourned to **23.07.2024**.

-SD-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)